COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 137 of 2015 &
IA No. 219 of 2015

Dated: 20th September, 2017

In the matter of:

Bamunara Industries Welfare Association .... Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing ***26.10.2017.***

PS/Court Master

vt